

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTICE

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It is hereby informed to the learned Advocates, litigant public and other stake holders that all the Courts in CBI Unit, Hyderabad are relocated in the Extended premises Metropolitan Sessions Courts Complex at Nampally and with effect from Monday the 15th February, 2021 onwards, the said Courts will function from the extended premises of Metropolitan Sessions Courts Complex at Nampally, Hyderabad.

//By Order//

DATE : 12/02/2021


REGISTRAR GENERAL
12.02.21